

1952, The Employees' Provident Funds Scheme, 1952. The Employees' Family Pension Scheme, 1971 and the Employees' Deposit-Linked Insurance Scheme, 1976. [Placed in Library. See No. LT-7454/83]

- (4) A copy each of the following papers (Hindi and English versions) under section 36 of the Employees State Insurance Act, 1948 :—

(i) Annual Report of the Employees' State Insurance Corporation for the year 1982-83.

(ii) Annual Accounts of the Employees' State Insurance Corporation for the year 1982-83 together with Audited Report thereon. [Placed in Library, See No. LT-7455/83]

- (5) A copy of the Annual Report [Hindi and English versions] of the National Labour Institute, New Delhi, for the year 1982-83 along with Audited Accounts. [Placed in Library. See No. LT-7456/83]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Coal Mines Rescue Stations Committee for the year 1982-83.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Coal Mines Rescue Stations Committee, for the year 1982-83. [Placed in Library, See No. LT-7457/83]

**Review on and Report of Hindustan Fertilizer Corporation Ltd., New Delhi, for 1982-83 and Hindustan Insecticides Ltd., New Delhi for 1982-83**

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH):  
On behalf of Shri R. C. Rath, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7458/83]

(b) (i) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7459/83]

**Notification under Monopolies and Respective Trade Practices Act and Notifications under Companies Act**

SHRI JAGAN NATH KAUSHAL :

On behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table :

- (1) A copy of the Monopolies and Restrictive Trade Practices Commission (Recruitment of Members of Staff) Second Amendment Rules), 1983, (Hindi and English versions) published in Notification No. G.S.R. 927 in Gazette of India dated the 19th December, 1983 under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library. See No. LT-7460/83]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 620A of the Companies Act, 1956 :—
  - (i) G.S.R. 843 published in Gazette of India dated the 19th November, 1983 declaring Messrs Sri Raja Raja Cholan Mutual Benefit Fund Limited to be a 'Nidhi' under section 620A(1) of the Companies Act, 1956.
  - (ii) G.S.R. 844 published in Gazette of India dated the 19th November, 1983 declaring Messrs Palghat Permanent Fund Limited to be a 'Nidhi' under section 620A (1) of the Companies Act, 1956. [Placed in Library. See No. LT-7461/83]

Review on and Report of Indian Telephone Industries Ltd., Bangalore for 1892-83 and of Hindustan Teleprinters Ltd., Madras for 1982-83

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : I beg to lay on the Table a copy each of the follow-

ing papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the Indian Telephone Industries Limited, Bangalore, for the year 1982-83.
- (ii) Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1982-83 along with Auditor Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7462/83]
- (b) (i) Review by the Government on the working of the Hindustan Teleprinters Limited, Madras, for the year 1982-83.
- (ii) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7463/83]

Notifications under Regional Rural Banks Act, and Notification *re* Market Loans

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 29 of the Regional Rural Banks Act, 1976 :—
  - (i) The Gurdaspur Amritsar Kshetriya Gramin Vikas